

GOVERNMENT OF INDIA
MINISTRY OF DRINKING WATER AND SANITATION

LOK SABHA
UNSTARRED QUESTION NO. 5431
TO BE ANSWERED ON 06.04.2017

Targets under NRDWP

5431. SHRI FEROZE VARUN GANDHI:

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the targets set and achieved under National Rural Drinking Water Programme (NRDWP) during each of the last three years and the current year, State/UT-wise;
- (b) the details of the funds allocated, released and expenditure incurred under the NRDWP during the said period, State/UTwise;
- (c) whether the Government has conducted a review of the utilisation of the funds released, if so, the details thereof along with the steps taken to overcome financial irregularities in the implementation of the NRDWP; and
- (d) the details of the projects being undertaken under the NRDWP, along with the estimated size and source of funds and the timelines for completion, on a project wise basis?

ANSWER

MINISTER OF STATE FOR DRINKING WATER AND SANITATION
(SHRI RAMESH CHANDAPPA JIGAJINAGI)

- (a) As per information entered by State Government on Integrated Management Information System (IMIS) of this Ministry, as on 02.04.2017, the State / UT-wise details of target and achievement under National Rural Drinking Water Programme (NRDWP) during last three years is at **Annexure-I**. The detail of target and achievement for current year have not yet been reported.
- (b) The State / UT-wise details of the funds allocated, released and expenditure incurred under the NRDWP during the last three years and the current year is at **Annexure-II**.
- (c) The physical & financial progress of NRDWP is monitored in National / Regional / State level review meetings, conferences and video-conferences.

Recently, a National Level Review Meeting with State Ministers and Secretaries of Departments of State Governments for Rural Drinking Water Supply was held on 22nd March, 2017 presided over by Hon'ble Minister, Drinking Water & Sanitation. Similarly, performance of individual states was reviewed during Annual Action Plan (AAP) meetings in Feb-March, 2017 by the Ministry officials.

If any irregularities are noted regarding utilization of funds or implementation of the programme, the concerned State Governments are immediately informed to take appropriate corrective measure. This Ministry has not received any complaint regarding irregularities in the implementation of schemes relating to drinking water in the States / UTs.

- (d) Rural drinking water supply is a state subject. This Ministry under its centrally sponsored scheme, National Rural Drinking Water Programme (NRDWP) supplements the efforts of State Government by giving them technical & financial assistance for providing safe drinking water in rural areas. State Governments are empowered to plan, design, sanction and execute their rural drinking water schemes. The schemes to be taken up in a State are approved by the State Level Scheme Sanctioning Committee (SLSSC). The respective State Government also set the target for timely completion of the schemes. This Ministry provides funds under NRDWP to all states under various component as envisaged in NRDWP guideline and matching fund is contributed by State Government.

Annexure-I

Annexure referred in reply to part (a) of Lok Sabha Unstarred Q. No- 5431 to be answered on
06.04.2017

S. No.	State	2014-15		2015-16		2016-17	
		Target	Achievement	Target	Achievement	Target	Achievement
1	ANDAMAN And NICOBAR	4	0	5	0	5	0
2	Andhra Pradesh	2744	2819	980	1905	1005	1340
3	Arunachal Pradesh	248	214	217	143	188	40
4	Assam	9938	6399	3993	1659	1752	262
5	Bihar	13000	12236	5692	7189	7777	1235
6	Chhattisgarh	10900	12173	3894	3670	4169	928
7	Goa	0	0	2	0	2	0
8	Gujarat	1075	2509	961	1193	32	1418
9	Haryana	534	523	248	317	263	238
10	Himachal Pradesh	2500	2560	1115	1536	1300	825
11	Jammu And Kashmir	803	642	359	233	380	125
12	Jharkhand	16535	9185	7307	1868	1430	2373
13	Karnataka	10003	15398	4551	19791	12000	11108
14	Kerala	1000	221	429	432	463	291
15	Madhya Pradesh	10876	12378	5421	11478	338	5907
16	Maharashtra	4200	3747	1611	1566	1955	807
17	Manipur	200	224	52	80	50	103
18	Meghalaya	200	285	280	242	110	31
19	Mizoram	52	51	31	28	35	9
20	Nagaland	120	190	24	168	54	148
21	Odisha	13500	20521	8620	15224	9300	7341
22	Puducherry	23	0	5	0	5	0
23	Punjab	1850	570	261	251	779	522
24	Rajasthan	3173	3513	1963	2763	2039	1564
25	Sikkim	200	128	45	81	40	14
26	Tamil Nadu	4805	8622	1494	1390	3269	2298
27	Telangana	2057	2143	802	1669	915	925
28	Tripura	1382	1538	525	938	565	496
29	Uttar Pradesh	24500	10461	2334	4300	1354	44
30	Uttarakhand	1056	976	473	479	495	433
31	West Bengal	4620	5891	2497	5295	4766	5142
Total		142098	136117	56191	85888	56835	45967

(source:C-14)

Annexure-II

Annexure referred in reply to part (b) of Lok Sabha Unstarred Q. No- 5431 to be answered on 06.04.2017

(Amount in Rs. crore)

S.No.	State	2014-15			2015-16			2016-17			2017-18	
		Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release	Exp.	Allocation	Release*
1	Andaman And Nicobar	0.86	0.81	0.43	0.38	0.16	0	0.45	0.22	0	0.43	0.00
2	Andhra Pradesh	372.43	377.78	427.08	156.69	170.05	190.6	181.02	204	127.18	144.08	0.00
3	Arunachal Pradesh	87.21	109.83	119.5	58.08	65.4	66.23	101.39	110.84	51.37	77.51	0.00
4	Assam	501.1	585.32	586.88	268.26	284.11	216.2	402.15	348.06	152.38	274.31	0.00
5	Bihar	441.07	399.11	381.9	229.6	202.73	295.38	314.97	373.81	419.98	211.75	0.00
6	Chhattisgarh	159.08	150.74	173.08	63.69	60.83	64.64	70.65	84.28	59.1	64.33	0.00
7	Goa	4.61	0	0	2.08	1.66	0	2.44	1.19	3.35	2.32	0.00
8	Gujarat	509.48	405.58	491.44	240.13	238.91	274.78	281.14	278.5	197.56	231.62	0.00
9	Haryana	218.09	277.98	228.82	97.65	122.65	150.74	114.71	111.53	64.77	104.05	0.00
10	Himachal Pradesh	131.84	120.89	120.18	65.2	64.38	69.88	69.65	83.31	59.57	66.02	0.00
11	Jammu And Kashmir	461.33	474.41	458.03	199.4	192.12	222.16	233.29	225.14	100.99	222.26	0.00
12	Jharkhand	169.86	175.18	206.88	126.85	132.09	133.7	115.86	131.74	130.67	85.03	0.00
13	Karnataka	623.2	563.91	622.37	307.62	278.08	366.68	360.07	343.72	209.08	290.86	0.00
14	Kerala	115.59	124.1	131.86	52.78	48.05	64.45	62.54	75.22	30.36	56.88	0.00
15	Madhya Pradesh	397.18	440.18	399.94	181.76	193.73	387.62	213.87	232.26	150.35	195.67	0.00
16	Maharashtra	780.06	748.23	901.96	344.16	330.88	584	413.57	404.45	282.62	338.13	0.00
17	Manipur	90.35	88.54	92.25	28.98	27.92	43.44	41.83	40.61	18.66	32.20	0.00
18	Meghalaya	59.61	69.5	81.02	30.52	31.24	30.92	42.02	40.42	27.1	41.86	0.00
19	Mizoram	42.43	34.5	39.81	17.71	17.32	23.16	25.33	24.49	9.17	22.40	0.00
20	Nagaland	108.19	101.44	86.45	39.27	38.53	61.9	37.93	36.84	14.28	27.66	0.00
21	Odisha	205.69	230.67	257.29	96.9	103.19	150.64	114.99	134.96	74.27	102.69	0.00
22	Puducherry	1.62	0	0	0.74	0	0	0.86	0.29	0	0.82	0.00
23	Punjab	93.88	97.38	90.23	39.77	42.79	36.57	46.02	51.89	52.1	38.30	0.00
24	Rajasthan	1194.46	1304.64	1386.79	547.17	526.75	480.21	1114.56	1072.92	293.59	591.67	0.00
25	Sikkim	30.38	31.7	32.03	10.64	12.05	12.49	14.77	19.42	5.92	9.30	0.00
26	Tamil Nadu	367.36	382.46	432.39	169.5	182.35	164.85	157.6	174.68	129.51	123.83	0.00
27	Telangana	200.65	212.24	189.25	88.77	97.71	106.42	117.03	133.09	97.39	87.41	0.00
28	Tripura	62.06	68.31	64.81	28.07	31.68	39.97	39.48	43.73	34.38	32.26	0.00
29	Uttar Pradesh	1006.43	1073.22	1146.18	477.69	490.31	690.46	653.77	621.95	388.6	393.28	0.00
30	Uttarakhand	135.01	111.48	152.94	63.57	60.06	98.91	90.87	88.19	60.62	68.42	0.00
31	West Bengal	436.53	431.09	480.72	199.68	216.85	288.75	438.91	440.15	362.91	193.97	0.00
	Total	9007.64	9191.22	9782.51	4233.31	4264.58	5315.75	5873.74	5931.90	3607.83	4131.32	0.00

* Release for 2017-18 has not been made as on 03.04.2017